

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4008
TO BE ANSWERED ON 23.12.2015**

RAILWAY INFRASTRUCTURE

4008. SHRI KALIKESH N. SINGH DEO

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government proposes to undertake a joint venture for the establishment of the Railways infrastructure for the Khurda-Balangir railway line and if so, the details thereof;

(b) the steps taken by the Government in this regard and revenue sharing agreement of the same;

(c) whether Khurda-Balangir railway project is being undertaken on the basis of the Project Evaluation and Review Technique (PERT) and if so, the details thereof;

(d) whether the Government has approved the formation of Special Purpose Vehicle (SPV) for the execution of railway projects in the State and if so, the details thereof and timeline for formulation and implementation of the SPV;

(e) whether the Government plans to include railway works undertaken for the Khurda-Balangir railway line within the ambit of MNERGA, if so, the details thereof, and

(f) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 4008 BY SHRI KALIKESH N. SINGH DEO TO BE ANSWERED IN LOK SABHA ON 23.12.2015 REGARDING RAILWAY INFRASTRUCTURE.

(a)&(b): No, Madam. However, a Memorandum of Understanding (MoU) was signed between Ministry of Railways (MoR) & Govt. of Odisha on 20.07.2015 for sharing of 50% construction cost of Project and providing land free of cost by the State for Dasapalla-Bolangir section (177 Km) of Khurda Road-Bolangir New Line project. There is no agreement for sharing of revenue with the State Govt. as per MoU.

(c): As per the MoU, Khurda Road-Bolangir line has been targetted to be completed in 6 years, i.e. by the year 2020-21. Major milestones have also been spelt in the MoU.

(d): An MoU has been signed between MoR & Govt. of Odisha on 04.11.2015 for creation of Joint Venture Companies(JVCs)/Special Purpose Vehicle (SPV) to give fillip to rail infrastructure development in the State of Odisha. As formation of JVC is in initial stage and the onus of formation lies with State Govt. of Odisha, no timeline can be fixed.

(e)&(f): No, Madam. There is no plan to include the work of Khurda Road-Bolangir new line within the ambit of MNREGA at present.
